

National Company Law Tribunal

ITEM NO : 130

Allahabad Bench

CP No.95(ND)/2016,  
CA No. 92/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. 130	Mohima Jaiswal Adv.		Petitioner Res.	Jaiswal.
2. 130	Suyash Agarwal Adv.		Petitioner Res.	SA
3.	Achubhat		<del>Petitioner Res.</del>	

Parties are represented by their respective counsels.

The present case is at the stage of final hearing. Hence, the matter be placed before the Regular Bench for final hearing on 9<sup>th</sup> September, 2019.

Dated: 23.07.2019

sd

SAROJ RAJWARE  
MEMBER (T)

sd

H.P. CHATURVEDI  
MEMBER (J)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)